

5. NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH

PRESENT: HON'BLE SHRI RAJESWARA RAO VITTANALA – MEMBER (JUDICIAL)
PRESENT: HON'BLE SHRI RAVIKUMAR DURAISAMY – MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 09.02.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 269/252/HDB/2017
NAME OF THE COMPANY	Blue Sea Industries Pvt Ltd
NAME OF THE PETITIONER(S)	Blue Sea Industries Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Companies of Hyderabad
UNDER SECTION	Sec 252

Counsel for Petitioner(s):


Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
e. shilpa	counsel for Petitioner	9985183800	sy

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature

ORDER

Heard Mrs.C.Shilpa, Learned Counsel for the Petitioner,
None appeared for the Respondent. Post the case for final
Hearing on 02.03.2018.


Member (Tech)


Member (Judl)

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